

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. Interlocutory Application (IBC)(Liq.)/4/2024
In C.P. (IB)/4493(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024

NAME OF THE PARTIES: - Mr. Girish Siriram Juneja
(RP of Aegis Medicines Private Limited)
IN THE MATTER OF
State Bank of India
V/s
Aegis Medicines Pvt Ltd

Section: 33(1) (b) (i) to (iii) r/w Sec 33(3) U/s 7 of (IBC)

ORDER

Interlocutory Application (IBC)(liq)/4/2024: - Adv. P S Thakre
appeared for the Applicant through VC. Adv. Yahya Batatawala appeared
for the RP. List this matter on **08.02.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)